

6

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : \_\_\_\_\_

PETITION NUMBER : TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

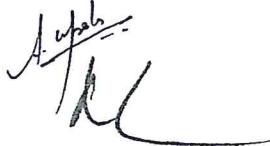
REPRESENTATION BY WHOM

K. BASKARAN - A.

FOR RESPONDENT -

T. T. Revathy

Car for her



**ORDER**

Counsels representing both the parties are present and stated that the matter is almost settled. Counsel for petitioner stated that he has received post-dated cheques in this regard. Both the counsels prayed for time to file the joint memo of settlement. Time is enlarged at request. Put up on 28.02.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc